


**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
CP NO. 98/2015**

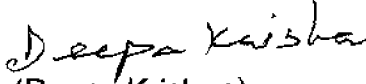
M/s. Simartech Projects and Services Ltd. ...Petitioner
Versus.

M/s Dashmesh Industries Pvt. Ltd. ...Respondent

Present: None.

This petition was filed for winding up of the company in terms of Section 433 (e) of the Companies Act, 1956. It has been received by transfer from the Hon'ble Punjab and Haryana High Court in terms of Rule 5 of the Companies (Transfer of Pending Proceedings) Rules, 2016. It be entered in the relevant register and be put up on 20.02.2017 for further proceedings. Notice to the counsel for the petitioner be issued for the said date.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishna)
Member(Technical)

January 30, 2017.
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